

O.A.NO. 517/90.

Date of Order: 2-11-1993.

18

Between:

I. Mugliah.

.. Applicant.

and

1. The Union of India, rep. by the General Manager, S.C. Railway, Railnilayam, Secunderabad.
2. Senior Divisional Electrical Engineer (Sr.D.E.E.) Broad Gauge, S.C.Rly. Secunderabad.

.. Respondents.

For the Applicant: Mr.V.Durgaprasada Rao, Advocate

For the Respondents: Mr.N.R.Devraj, SC for Rlys.

CORAM:

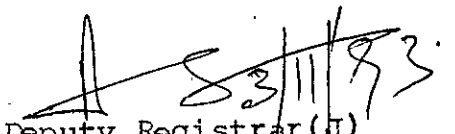
THE HON'BLE MR.A.B.GORTHI : MEMBER(ADMN)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY : MEMBER(JUDL)

The Tribunal made the following Order:-

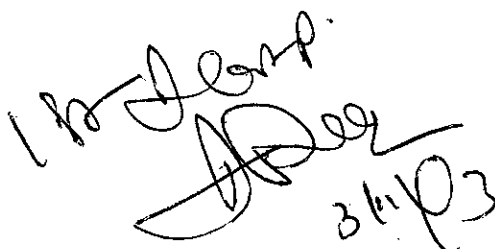
On the previous two occasions (11.6.93 and 20-10-93) when this case was listed for hearing none was present for the applicant. Accordingly, the case was listed for disposal today. Even today none is present for the applicant. Accordingly, the application is dismissed for default.


Deputy Registrar (J)

To

1. The General Manager, Union of India, S.C.Railway, Railnilayam, Secunderabad.
2. The Senior Divisional Electrical Engineer (Sr.D.E.E.) Broad Gauge, S.C.Rly, Secunderabad.
3. One copy to Mr.V.Durgaprasada Rao, Advocate, 11-3-292/36, Srinivas Nagar, Secunderabad-361. (By pvm)
4. One copy to Mr.N.R.Devraj, SC for Rlys. CAT.Hyd.
5. One spare copy.

pvm


3/11/93

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY
MEMBER (JUDL)

AND

THE HON'BLE MR. F. T. TIRUVENGADAM : M (A)

Dated: 2 - 11 - 1993

~~ORDER/JUDGMENT:~~

M.A./R.A./C.A.No.

in

O.A.No. 517/90

T.A.No. (W.P.)

Admitted and Interim directions
issued

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn

Dismissed for default.

~~Rejected/Ordered.~~

No order as to costs.

pvm

